

(4)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH  
CIRCUIT SITTING AT NAGPUR

Tr.No.(N)287/87

Sunil Kanta Bala  
Catering Inspector  
Posted at Central Railway,  
Nagpur. .. Applicant

vs.

1. Deputy Chief Commercial  
Superintendent,  
Central Railway,  
Bombay V.T.
2. The General Manager,  
Central Railway,  
Bombay V.T.
3. Divisional Personnel Officer,  
Central Railway,  
Nagpur.
4. Union of India. .. Respondents

Coram: Hon'ble Shri G.Sreedharan Nair, Vice-Chairman  
Hon'ble Shri I.K.RASGOTRA, Member(A)

Appearances:

1. Mr.Phadnis  
Advocate for the  
Applicant.
2. Mr.P.S.Lambat  
Advocate for the  
Respondents.

ORAL JUDGMENT: Date: 8-8-1990  
• (Per G.Sreedharan Nair, Vice-Chairman)

This relates to Writ Petition  
No.2659 of 1983 on the file of Bombay High Court  
which has been received on transfer.

2. The relief claimed in the application  
is against the order dtd. 26-10-1983 under which the  
applicant has been transferred to Jhansi unit. When  
the matter was taken up for hearing it was stated  
by the counsel of the applicant that the order of  
transfer had taken effect and that from Jhansi the  
applicant has since been transferred to Bombay and  
from there to Nagpur and at present the applicant is  
working at Nagpur and as such the application is not  
pressed.

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2. In view of the above the application  
is dismissed.

*Delhi 8/8/89*  
(I.K.RASGOTRI)  
Member(A)

*8/8/90*  
(G.SREEDHARAN NAIR)  
Vice-Chairman